GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

LOK SABHA UNSTARRED QUESTION NO. 1658 (TO BE ANSWERED ON 13.02.2019)

TRANSPARENCY IN ADMINISTRATION

1658. SHRI NALIN KUMAR KATEEL: SHRI D.K. SURESH:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has taken various measures to utilise technological intervention to bring transparency in the day-to-day administration;
- (b) if so, the details thereof;
- (c) whether the said measures are yielding the desired results in bringing transparency in the system of administration and if so, the details thereof;
- (d) whether the Government has made any assessment of the benefits to people and savings to exchequer by implementing the said measures to bring transparency; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (e): The information is being collected and will be laid on the Table of the House.
